

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22918/2018

RAM NARESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.106214/2018-EXEMPTION FROM FILING O.T. and
IA No.106212/2018-CONDONATION OF DELAY IN REFILING)

Date : 10-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anupam Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in re-filing the petition is condoned.

Registry to proceed further.

MANOJ JAIN
Registrar